

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 14th June, 2022.

No. LJ (B) 21/2014/26 – In the interest of public service and in exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Smti Verdi Sangma, Extra Assistant Commissioner as the Executive Magistrate within North Garo Hills District with immediate effect until further orders.

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(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 21/2014/26-A

Dated Shillong, the 14th June 2022.

Copy forwarded to:-

1. The Deputy Commissioner, North Garo Hills District, Resubelpara with reference to your letter No. NGHD/JUDL-10/2014/975 dated 20.05.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Officer concerned.
5. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannum
Deputy Secretary to the Govt. of Meghalaya,
sk Law (B) Department.
